

dustries Development Corporation Limited, Srinagar, for the year 1980-81, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. Placed in the Library. See No.LT.5408/94.

(d) (i) Review by the Government on the working of the Rajasthan State Agro-Industries Corporation Limited, Jaipur, for the year 1989-90.

(ii) Annual Report of the Rajasthan State Agro-Industries Corporation Limited, Jaipur, for the year 1989-90, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. (Placed in Library See No.LT. 5409/94)

Annual Report and Review on the Working of Sant Longowal Institute of Engineering and Technology, Longowal for 1989-90, 1990-91 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA):

I beg to lay on the table:

(1) (i) A copy of the Annual Report

(Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 1989-90, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 1989-90.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No.LT 5410/94.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 1990-91, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 1990-91.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. Placed in Library. See No.LT 5411/94.

(5) (i) A copy of the Annual Report

- (Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 1991-92, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 1991-92.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library See LT. 5412/94]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Bangalore, for the year 1992-93.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. Placed in Library. See No. LT3413/94.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Ahmedabad, for the year 1992-93.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. Placed in Library See No.LT.5414/94.
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Bihar Education Project, Patna, for the year 1991-92, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Bihar Education Project, Patna, for the year 1992-93.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library See No.LT 5.415 / 94]
- (13) A copy of the Financial Adviser, University Grants Commission (Recruitment) Rules, 1993 (Hindi and English versions) published in Notification No.G.S.R. 516(E) in Gazette of India dated the

20th July, 1996 under section 28 of the University Grants Commission Act, 1956. (Placed in Library. See No. LT 5416/94.

12.54 hrs

ELECTIONS TO COMMITTEES

(i) Estimates Committee

[English]

SHRI KRISHAN DUTT
SULTANPURI (Shimla): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1994 and ending on the 30th April, 1995."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1994 and ending on the 30th April, 1955."

To motion was adopted

(ii) Public Accounts Committee

SHRI BHAGWAN SHANKAR

RAWAT(Agra): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1994 and ending on the 30th April, 1995."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1994 and ending on the 30th April, 1995."

The motion was adopted.

SHRI BHAGWAN SHANKAR
RAWAT : I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1994 and ending on the 30th April, 1995 and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER: The question is: